NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/549/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: NECTAR

NAME OF THE RESPONDENT(S)

: SRIVARI METAL WORKS PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

K. mader war and Corner for Ru Pondents

Comer for Revendence

D- Jawahe

ORDER IN PENNING

Counsels for both the parties are present. Counsel for the Corporate Debtor prayed for time to submit the concrete proposal for settlement by giving the revised schedule for payment and the valuation of the machinery. At request, time is enlarged. Put up on 21.12.2017 at 10.30 A.M.

-sel -

MEMBER (JUDICIAL)

ghk